## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

IB-582/(ND)/2017

In the matter of

Star Mobitel Limited

....PETITIONER

Vs.

Micromax Informatics Ltd.

RESPONDENT

**SECTION:** 

**Under Section** 

Order delivered on 09.1.2018

Coram:

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner /applicant

: Mr. Arun Kathpalia, Sr. Advocate

Mr. Ashok Aggarwal, Advocate

Mr. Tanmaya Nirmal, Advocate

Ms. Snigdha Sharma, Advocate

For the Respondent/Corporate Debtor: -

For the Intervener

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## ORDER

At the request of the parties, the matter is fixed for hearing on 18.1.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

- 20/-

Surjit 09.1.2018